GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:1354 ANSWERED ON:18.07.2014 CGHS FACILITIES Chavan Shri Harishchandra Deoram

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to provide CGHS facilities in top private and Government Medical Institutions located in various States of the country besides All India Institute of Medical Sciences (AIIMS);
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the demand to provide medical facilities to retired persons during emergency and normal circumstances is being made constantly by the employees/ pensioners and faculty members; and
- (d) if so, the details thereof and the action taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

(a) to (d): CGHS beneficiaries can obtain treatment from any of the Government Medical Institutions including All India Institute of Medical Sciences.

The Government also empanels interested private hospitals under CGHS, through tender process/continuous empanelment scheme implemented from time to time. The hospitals are empanelled subject to the condition that they satisfy the terms and conditions of the tender and agree to CGHS rates and terms of Memorandum of Agreement.

CGHS beneficiaries already have the facility to avail treatment under non- emergency from empanelled private hospitals with prior permission from competent authority. In medical emergency no prior permission is required. No permission is required for CGHS beneficiaries to undergo treatment in Government Hospitals.